

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.412**  
**IB/168/ND/2023**

**IN THE MATTER OF:**

As Air Systems Private Limited	...	Applicant
Versus		
Ireo Grace Realtech Private Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ankur Jain AR

For the Respondent : Adv. Saurabh Kalia, Adv. Tanvi Bansal

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.04.2024**.

**Sd/-**  
**(Court Officer)**